

I/727259/2022

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|  | <p>विधिकार्य निदेशालय<br/><b>DIRECTORATE OF LEGAL AFFAIRS</b><br/>केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड<br/><b>CENTRAL BOARD OF INDIRECT TAXES &amp;<br/>CUSTOMS</b></p> |  |
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To

All Principal Chief Commissioners/Chief Commissioners  
Principal Director Generals (DRI / DGGI)

Sirs/Madams,

**Subject: SAADHIT 2.0 KRAs and the targets for the second  
quarter of 2022-23 – reg.**

It may be observed that if several matters on the similar issues are pending in the Hon'ble Supreme Court, they are required to be tagged together.

2. In this regard, you are requested to review all the cases of your Zone which are pending in the Hon'ble Supreme Court (party/department appeal) and see if there is any other case with similar issue pending in the Hon'ble Supreme Court.

3. If any such case is noticed, it may be brought to the notice of this Directorate so that necessary action may be taken to get similar matters tagged together.

Yours faithfully,

MAHENDRA RANGA  
PRINCIPAL COMMISSIONER  
24-08-2022

(Mahendra Ranga)  
Principal Commissioner

DLA/SMC/MISC/3/2022-SMC-O/o COMMR-DLA-DELHI

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